

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 3981/2019

F. C. I. MAZDOOR UNION

Petitioner(s)

VERSUS

GENERAL MANAGER FOOD CORPOTATION OF INDIA & ORS. Respondent(s)

(IA No.22062/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.22065/2019-EXEMPTION FROM FILING O.T.)

Date : 11-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Braj Kishore Mishra, AOR
Mr. Ashutosh Shukla, Adv.

For Respondent(s)

Mr. Ajit Pudussery, AOR
Mr. Vijay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.
Ld. Counsel for respondent is present.

Respondent Nos. 1 to 3 have already filed the Counter
Affidavit.

Service is complete upon respondent Nos. 4 to 7, but no one
has entered appearance on their behalf.

Ld. counsel for the petitioner is directed to take fresh steps
in respect of respondent No. 8 within two weeks through the
concerned Court, the particulars of which shall be furnished by the
Ld. counsel for the petitioner within the period provided above.

List again on 18.02.2020.

RAJIV KALRA
Registrar